

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

....RESPONDENTS

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THROUGH

Priyanka...

Date: 13.02.2025

Place: New Delhi

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**AFFIDAVIT ON BEHALF OF DISTRICT MAGISTRATE VARANASI,
U.P. IN COMPLIANCE TO THE ORDER DATED 20.01.2025
ALONGWITH THE SUPPORTING AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH

1. That in the matter of Original Application No. 200/2014 (I.A. No. 340/2022, MA. Nos.872/2018, 875/2014 & 480/2018), the Hon'ble National Green Tribunal (NGT) passed an order on **20.01.2025** directing the State of Uttar Pradesh to provide comprehensive timelines and status reports regarding the tapping of drains, setting up of Sewage Treatment Plants (STPs), and ensuring that no untreated sewage is discharged into rivers. The Hon'ble Tribunal further instructed the Chief Secretary, State of UP, to file an affidavit with specific tabulated details and also sought responses for multiple districts, including Varanasi. The relevant excerpts are as follows:

“...7. Learned Counsel for the applicant referring to Annexure-2 of the report of CPCB has submitted that several untapped drains exist in different cities and, therefore, the State must disclose the timeline for tapping these

drains and for setting up the STPs for treating the sewage from these drains. Hence, we require the ChiefSecretary, State of UP to file the affidavit disclosing the information relating to each of the drains in different districts, sewage generated from it, the STP to which it is proposed to be connected, the timeline for making the STP functional, funds which are available, identification and allotment of land for setting up the STP. Let this information be provided in the following tabulated form.-"

<i>Name of Drain</i>	<i>District/Town</i>	<i>Tapped or Untapped</i>	<i>Quantity of Sewage discharge from the Drain (MLD)</i>	<i>STP/STP to which the drain is proposed to be connected after tapping</i>	<i>LAND / Status of Land allotted for STP</i>	<i>FUND/ Status of funds provided for the STP</i>	<i>Timeline for making the STP functional</i>	<i>Timeline for Completing the household connectivity to that STP</i>
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2. Though, an affidavit on behalf of the ChiefSecretary, State of UP in pursuance to the order dated 06.11.2024 has been filed but above details relating to the drains have not been disclosed.

3. Learned AAG appearing for the State of UP submits that information has been collected, and ground verification of the information concerning the drains and their trapping and discharge of untreated sewage in the river is under verification.

4. Learned Counsel for the applicant submits that she has filed submissions on 18.01.2025. Submissions have not come on record. She has submitted that in the said submissions it has been disclosed that in the year

2024, there was zero progress in all the districts of the State of UP with respect to sewage treatment, bio-medical waste, municipal solid waste, legacy waste, industries versus hazardous waste. She submits that a copy thereof has been supplied to Counsel for the State of UP who will have an opportunity to response to the same within two weeks.

5. Learned Counsel for the applicant has also submitted that atleast for districts Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Balia, Sambhal, Meerut and Baghpat, Chandauli, State of UP should file response as directed by order dated 06.11.2024 and disclose the complete details relating to existing drains their tapping/untapping STPS treating the discharge from these drains and discharge of untreated sewage in the river from the drains. Let this affidavit be filed by the State of UP within a period of two weeks.

6. Having regard to the issue involved in the matter the Head of the UP State Ganga Committee is directed to remain virtually present to assist the Tribunal on the next date of hearing.

7. List on 17.02.2025.”

STATUS OF DRAINS, TAPPING STATUS, SEWAGE TREATMENT PLANTS

- It is pertinent to note that the **Project Manager, UP Jal Nigam (Rural), Varanasi** (Letter No. 155/M-3/03, dated 07.02.2025), have informed that the status of tapped/untapped/partially tapped drains and sewage treatment plants (STPs), along with details such as each STP's catchment area, network area, and sewer line household connectivity, is summarized in tabular form (below). The

letters of UPJN (Rural & Urban) are filed herewith and marked as **Annexure No. 1.**

STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS

3. Below is the **complete tabular data** enumerating each drain in Varanasi, specifying whether it is tapped, untapped, or partially tapped. The table also includes the quantity of sewage discharge in MLD, the STP connection (if any), the timeline, and land/funding details (where applicable).

S. No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ LAND/ FUND			Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of Land allotted for STP	Status of funds provided for the STP		
	I	II	III	IV	V			VI	VII
1	Balua Ghat Drain	Varanasi	Tapped	0.13	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
2	Shakti Ghat Drain	Varanasi	Tapped	0.4	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--

3	Salotri Ghat Drain	Varanasi	Tapped	0.34	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
4	Hanuman Ghat Drain	Varanasi	Tapped	0.09	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
5	Rambag Ghat Drain	Varanasi	Tapped	8.2	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
6	Assi/ Nagwa Drain	Varanasi	Partially Tapped	78	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022. Overall Progress is 26%. The drain is currently under treatment through Advance Oxidation Process	Allotted. STP under Construction	Funds Allocated (INR 308.09 Cr)-under Namami Gange program	6-Dec-25	--
7	Nakkha Drain	Varanasi	Partially Tapped	5	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022. Overall Progress is 26%.	Allotted. STP under Construction	Funds Allocated (INR 308.09 Cr)-under Namami Gange program	6-Dec-25	--

8	Samne Ghat Drain	Varanasi	Tapped	1.17	Tapped to 50 MLD STP at Ramana	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
9	Shivala Drain	Varanasi	Tapped	5	Tapped to 80 MLD STP at Deenapur to River Ganga	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
10	Harishchandra Drain	Varanasi	Tapped	2.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
11	Mansarovar Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
12	Pandey Ghat Drain	Varanasi	Tapped	30	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	-
13	Dr. R. P. Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
14	Meer Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
15	Lalita Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
16	Jalasen Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
17	Manikarnika Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
18	Sankatha Ghat Drain	Varanasi	Tapped	1.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
19	Mehta Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
20	Ram Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--

21	Panchganga Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
22	Brahma Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
23	Lal Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
24	Trilochan Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
25	Teliya Drain	Varanasi	Tapped	2.8	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
26	Bhainsasur Drain	Varanasi	Tapped	0.4	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
27	Rajghat Drain (small)	Varanasi	Tapped	0.2	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
28	Rajghat Drain/Rajghat Outfall/Khirkiya	Varanasi	Tapped	0	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
29	Sujabad Drain (Ghatwari Mata Mandir Drain & Shayar Mata Mandir Drain)	Varanasi	Untapped	4.5	Proposed to be tapped to SUZABAD STP	Land Allocated at SUJABAD	Funds Allocated (INR 96.17 Cr) Under AMRUT 2.0	3-May-26	03.0 5.20 26.
30	Phulwariya Drain	Varanasi	Tapped	7.6	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
31	Sadar Bazar Drain	Varanasi	Tapped	2	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--

32	Raja Bazar Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
33	Nakkhi Ghat Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
34	Narokhar Drain	Varanasi	Partially Tapped	7.5	Partially tapped to 120 MLD STP at Goithaha. DPR of Construction of effluent line to discharge effluent of Goitaha STP to river Varuna is submitted to NMCg.	Not Applicable		Commisioned Project; STP under O&M	--
35	Sarang Talab Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
36	Nai Basti	Varanasi	Tapped	3	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
37	Teliya Bag Drain	Varanasi	Tapped	18	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--

38	Central Jail Drain	Varanasi	Tapped	6.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
39	Ordely Bazar Drain	Varanasi	Tapped	7	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
40	Chamrautha Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
41	Khajury Colony Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--

					Network.				
42	Banaras Drain No.-5	Varanasi	Tapped	1	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
43	Hukulganj Drain	Varanasi	Tapped	2.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
44	Durga/Da niyal/Lohta Drain	Varanasi	Untapped	37	Proposed to be tapped to New STP. DPR of I&D and Treatment works for Durga Drain (Sewerage District-IV), Varanasi, Amounting to Rs. 348.86 Cr.is submitted to NMCG. TPA is	Government land is not available. The Process of and procuring private land is under progress.	DPR costing Rs. 348.86 Cr under third Party Party Appraisal under Namami Gange Program	DPR appraisal under process	--

					in process.				
--	--	--	--	--	-------------	--	--	--	--

NOTE: 13 drains of River Varuna were tapped by UP Irrigation Department through Interceptor sewer pipeline, of which 07 drains are overflowing due to maintenance and handing over issue with Varanasi Nagar Nigam. Meeting was held under chairmanship of Chief Secretary GoUP on 19.12.2024 wherein Nagar Nigam has been instructed to take hand over of this sewer line. Process for Handing over is initiated.

SUMMARY OF TAPPING STATUS

4. Below is a summarized overview of the number of drains, their tapping status, and the corresponding sewage loads (in MLD). **This also accounts for the quantum of sewage treated from partially tapped drains, which means that untreated sewage from partially tapped drains is also included in the “untreated” category** in order to present an accurate picture:

S.No	District	Total Drains #	Tapped #	Partially Tapped	Total Treated Sewage of partially tapped drain(MLD)	Total Untreated Sewage of partially tapped drains	Untapped #	Total Sewage Generation (MLD)	Total Treated (MLD)	Total Untreated Sewage (MLD)	Total Treated %	Total Untreated %	Remark
1	Varanasi	44	39	3	57.5	33	2	2	176.03	74.5	70.3	29.7	Of the total 74.5 MLD untreated, 28 MLD is being treated through Advance Oxidation Pond. Please

Day). Currently, 50 MLD sewage is being treated at the existing Ramna STP, while the remaining 28 MLD will be treated at the proposed 55 MLD STP in Bhagwanpur, which is under construction. The deadline for completing this STP is 06.12.2025.

8. Until then, an Advanced Oxidation Process (AOP) has been established for interim treatment of the 28 MLD sewage. It was decided in the meeting that the 55 MLD STP at Bhagwanpur must be completed by 06.12.2025, and progress updates must be provided regularly

B. NAKKHA & SAMNEGHT DRAINS (VARANASI DISTRICT)

9. The representative of UP Jal Nigam (Rural) informed that the Nakkha Drain has a sewage discharge of approximately 5 MLD. Out of this, 2.5 MLD sewage is being treated at the 50 MLD Ramna STP, and the remaining 2.5 MLD will be treated at the proposed 55 MLD Bhagwanpur STP, with a deadline of 06.12.2025.

10. For the Samneghat Drain, the sewage discharge is 1.17 MLD, which is already being treated at the Ramna STP. The meeting decided that the entire sewage flow from Nakkha Drain must be tapped and treated at the Ramna STP.

C. SAIR MATA TEMPLE & GHATAWARI MATA TEMPLE DRAINS

11. The representative of UP Jal Nigam (Rural) informed that the sewage discharge in these drains is 4.5 MLD. A 7 MLD STP has been proposed in Sujabad under the AMRUT 2.0 scheme, and work orders were issued on 09.09.2024. The deadline for completion is 24 months.

12.The meeting decided that the entire work of the 7 MLD STP must be completed within 24 months, and component-wise progress updates should be provided.

D. STATUS OF UNTAPPED DRAINS IN THE GANGA AND TRIBUTARIES

13.During a meeting chaired by the Chief Secretary, Government of Uttar Pradesh, on 09.04.2024, different departments were assigned responsibilities for the management of polluted water in the Varuna River. The UP Jal Nigam (Rural and Urban) provided a report on 07.02.2025, outlining the status of untapped drains flowing into the Ganga River.

TABLE: STATUS OF UNTAPPED DRAINS IN VARANASI

S. No.	Name Of Drains	District/ Town	STP Status	Sewage effluent volume	STP Land Status/Funds			,Schedule Time for Commissioning of STP	Prescribed period of Connection in domestic connection STP	Executing Agency
					STP to be connected after Drain Tapped	Land allotted for STP	Funds allotted for STP			
1	Sujabad Ghatwari Mata Temple, Sairi Mata Temple Drain	Varanasi	Untapped	4.5	Sujabad STP	Land Marked in Sujabad	96.17 Crore Allocated under AMR UT-2.0	May 2026	May 2026	UP Jal Nigam (Urban)
2	Durga / daniyal Lohata	Varanasi	Untapped	37	DPR Made	Government Land has not been acquire	DPR costing at ₹348.86 crore	DPR Appraisals under Process		UP Jal Nigam (Rural)

	Drain					d yet, process to acquire private land is underw ay			—	
3	Narok har Drain	Vara nasi	Partial ly tapped	7.5	120 MLD STP Goithaha DPR Construct ed	—	—	Commissi oned Project STP under O &M	—	UP Jal Nigam (Rural) .k

INSTRUCTIONS FROM NAMAMI GANGE & RURAL WATER SUPPLY DEPARTMENT

14. During the **6th meeting on 02.01.2025**, chaired by the **Principal Secretary, Namami Gange & Rural Water Supply**, it was directed that **the drain treatment work must be undertaken by Nagar Nigam Varanasi** under instructions from the **Urban Development Department**.
15. Accordingly, the **Director of Swachh Bharat Mission (Urban), Uttar Pradesh**, issued a directive on **07.02.2025** to **Nagar Nigam Varanasi** to take action. Nagar Nigam Varanasi **considered Bioremediation**, but due to **high sewage discharge**, complete treatment **is not feasible** with this method.
16. Other alternatives such as **Phytoremediation and Advanced Oxidation Processes (AOP)** were suggested. The **Chief Engineer of the General Engineering Department, Nagar Nigam Varanasi**, was directed to **study the Phytoremediation method** adopted near **Taliya Drain in Gorakhpur**

(Rapti River) with the help of Dr. C.R. Babu (Principal Investigator, CEMDE, Delhi University).Based on the findings, the untapped drains in Varanasi must be treated using Phytoremediation by 30.03.2025.

STATUS OF SEWAGE TREATMENT PLANTS IN VARANASI

District: Varanasi

S.No	District	STP	Capacity (MLD)	Utilisati on Capacity (MLD)	Operational Status	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&C norms dated 13.10.2027
1	Varanasi	Ramnagar	10	9.5	Operational	5	Compliant	Compliant
2	Varanasi	Dinapur	80	80	Operational	20	Non-compliant	Compliant
3	Varanasi	Bhagwanpur	8	8	Operational	0	Non-compliant	Compliant
4	Varanasi	Dinapur	140	125	Operational	13	Non-compliant	Compliant
5	Varanasi	Goithaha	120	55	Operational	1	Compliant	Compliant
6	Varanasi	BLW	12	6	Operational	0	Non-compliant	Compliant
7	Varanasi	Ramana	50	50	Operational	3	Compliant	Compliant

STP'S CATCHMENT AREA, NETWORK AREA AND SEWER LINE HOUSEHOLD CONNECTIVITY IN VARANASI

14.The table below identifies the areas each STP covers , along with data on the sewer network, catchment area, and household connections:

STP Catchment Area

Sewer Line Household (HH) connectivity

STP	Laying STP Network (Km)	STP Catchment Area (SqKm)	Sewer Line Household (HH) connectivity	Total HH Connection (Nos)	Completed HH Connection	Remaining HH Connection
80 MLD Dinapur STP	--	--	156300	414809	156300	258509**
140 MLD Dinapur STP	--	--				
120 MLD Goithaha	149 km*	--				
50 MLD Ramana STP	--	--				
10 MLD Ramnagar STP	--	--				
8 MLD Bhagwanpur STP	--	--				
12 MLD BLW STP	--	--				

*Sewer line laid by UP Jal Nigam (Urban).

** Action Plans for remaining sewer household connections have been submitted. After approval of CWAP (City Water Action Plan) and formulation of DPR these remaining sewer household connections shall be connected to STPs.

COMPLIANCE STATUS OF STPS

Monitoring of STPs

15. That the Sewage Treatment Plants in Varanasi are being monitored by the Board (i.e., **U.P. Pollution Control Board**) through its Regional Office on a **weekly basis**. The STPs' discharges are monitored for the parameters prescribed under the **Environment (Protection) Act, 1986** (as amended). Inspections are carried out at different timings to ensure **surprise inspections** for effective monitoring.

S.No.	Status	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2017
1	Complying	a. MLD Ramnagar , Varanasi, 2. 120MLD Goithaha, Varanasi 3. 50 MLD Ramana,Varanasi	1. 140 MLD Dinapur 2. 80 MLD Dinapur 3. 9.8 Bhagwanpur 4. 12 MLD BLW

DETAILED STP INSPECTION FINDINGS (UPPCB VARANASI)

S.No.	Name of STPs	Treatment Technology	Date of Inspeiton	Operational/Non-Operational Status	Complying Status w.r.t Hon'ble NGT Vide order 30.04.2019	Complying Status w.r.t MoEF&CC norms dated 13.10.2017
1	10 MLD Ramnagar	A2O	01.02.2025	Operational	Complying	-
2	140 MLD Dinapur	ASP	30.01.2025	Operational	-	Complying
3	9.8 Bhagwanpur	ASP	01.02.2025	Operational	-	Complying
4	80 MLD Dinapur	TF & ASP	30.01.2025	Operational	-	Complying
5	120 MLD Goithaha	SBR	01.02.2025	Operational	Complying	-
6	12 MLD BLW	ASP	01.02.2025	Operational	-	Complying

STP STANDARD

Parameter	Unit	Hon'ble NGT Vide order 30.04.2019	MoEF&CC norms dated 13.10.2017
pH	–	5.5 — 9.0	5.5 — 9.0
TSS	mg/L	20	<100
BOD	mg/L	10	30
COD	mg/L	50	–
FC	MPN/100m1	230	<1000

(The letters of Regional Officer UPPCB VARANASI vide letter No(Letter No. 2361/OA-200/2014, dated 04.02.2025). is filed herewith and marked as **Annexure No. 2.**)

REPORT ON LEGACY WASTE STATUS VARANASI

- 16.The Municipal Commissioner of Varanasi, via letter No. 346/SBM/VMC/2024-25 dated 08.10.2024, has submitted a proposal to the State Mission Director (SBM), Lucknow. This submission includes a Detailed Project Report (DPR) based on a counter survey and quantification conducted by the Municipal Corporation and the Regional Center for Urban & Environmental Studies, Lucknow (under the Ministry of Housing and Urban Affairs, Government of India).
- 17.The proposal seeks approval for funding of ₹6,428.99 lakh for the complete disposal of 1,284,806 metric tons of legacy waste.
- 18.The proposal sanction under process, which will be conducted The State-Level Technical Committee, chaired by the Principal Secretary, Urban Development, Government of Uttar Pradesh and the High-Power Sanction Committee, chaired by the Chief Secretary, Government of Uttar Pradesh.

19. Upon approval, the disposal of legacy waste will be carried out in accordance with government norms and guidelines.

District	Municipal Solid Waste (TPD)		C&D Waste (TPD)		Legacy Waste (TPD)	
	Annual Generation	Treatment	Annual Generation	Treatment	Total Quantity	Treatment Quantity
Varanasi Nagar Nigam	346750.00	346750.00	32850.00	32850.00	1,284,806.00	-

(Elaboration: This data indicates an annual generation of 346750 Tonnes of Municipal Solid Waste, all of which is reportedly treated, and 32850 Tonnes of Construction & Demolition Waste, which is also treated in full. The total quantity of legacy waste is 1,284806.00 lakh Tonne. The remainder is subject to new disposal strategies dependent on funds.)

STATUS OF SOLID WASTE PROCESSING PLANT OPERATED BY VARANASI NAGAR NIGAM

19. Below are details of the solid waste processing facilities in Varanasi Nagar Nigam:

S.No.	Plant Site	Facilities	Installed Capacity (TPD)
1	Waste to Compost plant Karsada	Composte/RDF	600
	Waste to Charcoal plant, Ramna	Charcoal	600
2	Ramna C&D Plant	C & D PLANT	200
3	MRF 1-Ordaly Bazar 2-Fatman Road 3- Bhawaniya Pokhari	MRF Plant	6
3	Waste to Energy 1-IDH 2-PahariyaMandi 3-Bhawaniya Pokhri	3 No. PLANT	15
4	Karsada	Carcass Plant	Meat Bone Meal - 12

			MT/day using 50 dead animals.
--	--	--	-------------------------------

(Elaboration: The Municipal Corporation runs a solid waste with a capacity of 1215 TPD, a C&D processing plant capable of handling 200 TPD, an MRF plant with 6 TPD capacity, and a carcass processing plant that converts 50 dead animals per day into bone meal and tallow.)

20.As per information received from Mining Officer Varanasi, At present there is no sand/stone mining lease active in Varanasi.

District	No. of Mines	Nature of Mines	Name & Address of Mining Lease	Status of Environment Clearance by SEIAA	Status of Consent to Operate (CTO) certificate	Status of Mining activities (Operation/Not operational)
VARANASI	--	--	--	--	--	--

REPORT OF REGULATION OF FLOOD PLAIN ZONE IN VARANASI

21.The letters of **Executive Engineer, Irrigation Department, Varanasi** (vide letter No. **259/BDV, dated 14.02.2025**) is filed herewith and marked as **Annexure No. — 5**. The following tabulation summarizes the **flood plain zone** regulation and demarcation in Varanasi:

Area / Towns	River	Flood Plain Zone Notification	Demarcation	Encroachment Removal Status	Timeline
Varanasi	Ganga	GO No. 24/2025/107/2025-27-Sin0-4-16(Writ)(NGT)/2023 dated 29.01.2025 (Govt. of UP)	—	—	—
Varanasi	Varuna	As per information received from EE,Irrigation dept, (i) For Flood Pain Zone Demarcation of Varuna River MOA dated 07-12-2024 has been signed by Irrigation Department & National Istitute of Hydrology Roorkee (Uttara Khand). Flood Pain Zone	—	—	06 Months

Area / Towns	River	Flood Plain Zone Notification	Demarcation	Encroachment Removal Status	Timeline
		Wrok is Under progress by National Istitute of Hydrology Roorkee (UttaraKhand)			

(Elaboration: The Government of Uttar Pradesh has issued a notification declaring certain areas along the Ganga as flood plain zones, with pillars demarcating a “no development zone” and a separate “regulatory zone.” For Pandu River, letters have been sent to the Central Water Commission regarding demarcation, expected to be completed within three months.)

As per information received from EE,Irrigation dept,

- (i) For Flood Pain Zone Demarcation of Varuna River MOA dated 07-12-2024 has been signed by Irrigation Department & National Istitute of Hydrology Roorkee (Uttara Khand). Flood Pain Zone Wrok is Under Progress by National Istitute of Hydrology Roorkee (UttaraKhand)
- (ii) Flood Pain Zone Demarcation of Ganga River MOA dated 22-12-2023 has been signed by Irrigation Department & National Istitute of Hydrology Roorkee (Uttara Khand). Flood Pain Zone Wrok is Under Progress by National Istitute of Hydrology Roorkee (UttaraKhand)
- (i) For Flood Pain Zone Demarcation of Varuna River MOA dated 07-12-2024 has been signed by Irrigation Department & National Istitute of Hydrology Roorkee (Uttara Khand). Flood Pain Zone Wrok is Under Progress by National Istitute of Hydrology Roorkee (UttaraKhand)

BIOMEDICAL WASTE MANAGEMENT

12 Total Number of Health Care Facilities(HCFs)-1313,
Total waste Generation-5473.6 (1313 numbers of Health Care Facilities)
Treated by CBWTF:

- i. 1- M/s CPC Power India Pvt. Ltd, 310, Mohansarai, Varanasi,
- ii. M/s Sangam Mediserve Pvrtd Ltd, Vill- Jatpur, Handiya, Janghai - Dhannopur Road, Allahabad,

- iii. M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli
- iv. M/s Royal Pollution Control Services , Sadivahi, sultanpur

Action Points	Situation/Gaps	Status
Biomedical Waste	No. of Health Care Facilities	1353 (798 Bedded + 555 Non-bedded)
	No. of Beds	21,418
	Total BMW Generated	5506 Kg/Day
Additional Data Needs	Hazardous waste points; generation (TPA)	Total Number of Hazardous Waste generating Industries -20, Total waste Generation-416.58 MT/Annum (Disposed by TSDFs) 1. Bharat oil & Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project, Kanpur Dehat
	Total BMW treated (TPA)	—
	Total Untreated BMW (TPA)	Nil
	No. of CBWTF members	1147
	No. of CBWTF in district	1- M/s CPC Power India Pvt. Ltd, 310, Mohansarai, Varanasi 2- M/s Sangam Mediserve Pvt Ltd, Vill- Jatpur, Handiya, Janghai - Dhannapur Road, Allahabad, 3- M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli 4- M/s Royal Pollution Control Services , Sadivahi, sultanpur
	Illegal disposal sites / sources	None

22. In light of the above submissions and ongoing compliance efforts, it is humbly submitted that all the concerned authorities—including the departments overseeing the sewage treatment, municipal solid waste management, biomedical waste management, and flood plain demarcation—are collectively striving to fulfill the directions of the Hon’ble National Green Tribunal. All measures and action plans, as detailed herein, reflect the commitment to environmental conservation and public health protection.

23. Furthermore, the **District Magistrate**, Varanasi, stands ever vigilant and proactive, ensuring that the directives issued by the Hon'ble NGT are strictly implemented without delay or dilution. The District Administration remains on its toes to undertake all necessary steps for the **betterment of the environment** and the **welfare of the society**, thus upholding the spirit and purpose of the Hon'ble Tribunal's orders.

THROUGH



Date: 13.02.2025

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE

Counsel for STATE, Uttar Pradesh
F-13, JANGPURA, NEW DELHI 110014

E-mail: advpriyankaswami@gmail.com

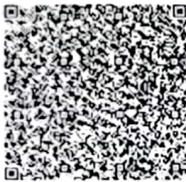


Government of Uttar Pradesh

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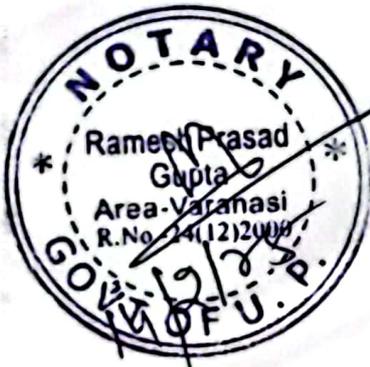
Certificate No. : IN-UP98988558417846X
 Certificate Issued Date : 14-Feb-2025 02:37 PM
 Account Reference : NEWIMPACC (SV)/ up14289304/ VARANASI SADAR/ UP-VNS
 Unique Doc. Reference : SUBIN-UPUP1428930495187999103771X
 Purchased by : S RAJALINGAM
 Description of Document : Article 4 Affidavit
 Property Description : Not Applicable
 Consideration Price (Rs.) :
 First Party : S RAJALINGAM
 Second Party : NOT APPLICABLE
 Stamp Duty Paid By : S RAJALINGAM
 Stamp Duty Amount(Rs.) : 10
 (Ten only)



Signature.- *W*
ACC Name:-MANOJ KUMAR
ACC Code:-UP 14289304
ACC Add:-Hukulganj, Varanasi
Mobile No.-7800589272,6387211451
Licence No.-105/128/50/40
Dist.-Varanasi

Please write or type below this line

No. (19/25) Date 14/2/25



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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 200/2014 (I.A. No. 340/2022, M.A. Nos.872/2018,
875/2014 & 480/2018)

M.C. Mehta

Applicant

Versus

Union of India & Ors.

Respondent(s)

AFFIDAVIT

I, S. Rajalingam aged about 43 years s/o V. Subbiah is presently posted as D.M. Varanasi having office at Collectorate Varanasi.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit on behalf of the District Magistrate Varanasi before this Tribunal.
2. That the accompanying Affidavit has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying Affidavit are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom





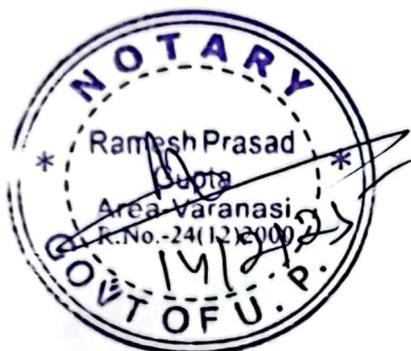
DEPONENT

VERIFICATION

Verified on solemn affirmation at District Varanasi on this 14 February day of Friday 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.



DEPONENT



Before me.
SWORN & VERIFIED

R. P. Gupta
NOTARY, GOVT OF U P



उत्तर प्रदेश जल निगम (ग्रामीण)

कार्यालय परियोजना प्रबन्धक गंगा प्रदूषण नियंत्रण इकाई,
भगवानपुर, वाराणसी-221005

पत्रांक 155 / एम-3 / 03 दिनांक 07/02/202

सेवा में
प्रभागीय वनाधिकारी
जिला गंगा समिति,
वाराणसी।

विषय:- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 नं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के संबंध में।
महोदय,

उपरोक्त विषयक कृपया अपने पत्रांक 3144/29-1 दिनांक 03.02.2025 का संदर्भ ग्रहण करने का कष्ट करें। उक्त के क्रम में मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 नं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के अनुपालन में चाही गयी वॉछित सूचना निर्धारित प्रारूप पर भरकर अग्रेतर कार्यवाही हेतु प्रेषित है।

संलग्नक- उपरोक्तानुसार।

भवदीय,


परियोजना प्रबन्धक

पृष्ठांकन संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. महाप्रबन्धक, जलकल विभाग, नगर निगम, वाराणसी।
2. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ0प्र0 जल निगम (ग्रामीण), वाराणसी।
3. अधिशासी अभियन्ता, निर्माण खण्ड-प्रथम, उ0प्र0 जल निगम (नगरीय), वाराणसी।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी।

परियोजना प्रबन्धक

A. Tapping Status of Drains

S No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ LAND/ FUND			Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of Land allotted for STP	Status of funds provided for the STP		
I	II	III	IV	V			VI	VII	
1	Belua Ghat Drain	Varanasi	Tapped	0.13	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
2	Shakti Ghat Drain	Varanasi	Tapped	0.4	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
3	Salotri Ghat Drain	Varanasi	Tapped	0.34	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
4	Hanuman Ghat Drain	Varanasi	Tapped	0.09	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
5	Rambag Ghat Drain	Varanasi	Tapped	8.2	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
6	Assi/ Nagwa Drain	Varanasi	Partially Tapped	78	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022. Overall Progress is 32%. The drain is currently under treatment through Advance Oxidation Process	Allotted STP under Construction	Funds Allocated (INR 308.09 Cr) under Namami Gange program	06-Dec-25	NA
7	Nakikha Drain	Varanasi	Partially Tapped	5	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022 Overall Progress is 32%	Allotted STP under Construction	Funds Allocated (INR 308.09 Cr) under Namami Gange program	06-Dec-25	NA
8	Sarme Ghat Drain	Varanasi	Tapped	1.17	Tapped to 50 MLD STP at Ramana	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
9	Shivala Drain	Varanasi	Tapped	5	Tapped to 80 MLD STP at Deenapur to River Ganga	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
10	Harishchandra Drain	Varanasi	Tapped	2.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
11	Mansarovar Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA

Asst
Executive Engineer,
Construction Division-I,
UP Jal Nigam (Urban)
Varanasi

Asst
परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (शहरी), वाराणसी

12	Pancey Ghat Drain	Varanasi	Tapped	30	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
13	Dr. R P Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
14	Meer Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
15	Lalita Ghat Drain	Varanasi	Tapped	45	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
16	Jalasen Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
17	Manikarnika Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
18	Sankatha Ghat Drain	Varanasi	Tapped	15	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
19	Mehta Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
20	Ram Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
21	Panchganga Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
22	Brahma Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
23	Lal Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
24	Trilochan Ghat Drain	Varanasi	Tapped	45	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
25	Teliya Drain	Varanasi	Tapped	28	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
26	Bhainsasur Drain	Varanasi	Tapped	0.4	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
27	Rajghat Drain (small)	Varanasi	Tapped	0.2	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
28	Rajghat Drain/Rajghat Outfall/Khirkiya	Varanasi	Tapped	0	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
29	Sujabad Drain (Ghatwari Mata Mandir Drain & Shajar Mata Mandir Drain)	Varanasi	Untapped	45	Proposed to be tapped to SUZABAD STP	Land Allocated at SUZABAD	Funds Allocated (INR 96.17 Cr) Under AMRUT 2.0	03-May-26	03.05.2026.
30	Phulwariya Drain	Varanasi	Tapped	76	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
31	Sadar Bazar Drain	Varanasi	Tapped	2	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA

Am. At.
Executive Engineer,
Construction Division-1,
Nigam (Urban)

Am. At.
परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०ए० जल निगम (ग्रामीण), वाराणसी

32	Raja Bazar Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
33	Nakhi Chat Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
34	Narokhar Drain	Varanasi	Partially Tapped	7.5	Partially tapped to 120 MLD STP at Goithaha. DPR of Construction of effluent line to discharge effluent of Goithaha STP to river Varuna is submitted to NMCG	Not Applicable		Commissioned Project, STP under O&M	NA
35	Sarang Talab Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
36	Nai Basti	Varanasi	Tapped	3	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
37	Telva Bag Drain	Varanasi	Tapped	18	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
38	Central Jail Drain	Varanasi	Tapped	6.5	Tapped to 140 MLD STP at Deenapur (Interim Measure) The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
39	Ordely Bazar Drain	Varanasi	Tapped	7	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA

for work
Executive Engineer,
Construction Division-I,
U. P. Jal Nigam (Urban)
Varanasi

for work
परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (ग्रामीण), वाराणसी

40	Chamranatha Drain	Varanasi	Tapped	15	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Gothaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
41	Khajury Colony Drain	Varanasi	Tapped	15	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Gothaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
42	Banaras Drain No. 5	Varanasi	Tapped	1	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Gothaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
43	Hukuliganj Drain	Varanasi	Tapped	25	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Gothaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project, STP under O&M	NA
44	Durga/Damival/Lohta Drain	Varanasi	Untapped	37	Proposed to be tapped to New STP DPR of I&D and Treatment works for Durga Drain (Sewerage District-IV), Varanasi, Amounting to Rs. 348.86 Cr is submitted to NMCG. TPA is in process.	Government land is not available. The Process of and procuring private land is under progress.	DPR costing Rs. 348.86 Cr under third Party Party Appraisal under Namami Gange Program	DPR appraisal under process	NA

NOTE: 13 drains of River Varanasi were tapped by UP Irrigation Deptt through Interceptor sewer pipe line, of which 07 drains are overflowing due to maintenance and handing over issue with Varanasi Nagar Nigam. Meeting was held under chairmanship of Chief Secretary GoUP on 19.12.2024 wherein Nagar Nigam has been instructed to take hand over of this sewer line. Process for Handing over is initiated.

for Act
 Executive Engineer,
 Construction Division-1,
 U.P. Jal Nigam (Urban)

for JCU
 परियोजना प्रबन्धक
 गंगा प्रदूषण नियंत्रण इकाई
 उ०प्र० जल निगम (ग्रामीण), वाराणसी

B. Summary of Tapping Status

S.No	Total	Tapped	Partially Tapped	Total Treated Sewage of partially tapped drain (MLD)	Total Untreated Sewage of partially tapped drains	Untapped	Total Sewage Generation (MLD)	Total Treated (MLD)	Total Untreated Sewage (MLD)	Remark
Drains (Nos)		44	30	5	57	33.5	250.53	175.53	75	All drains have been taken care off and 100% sewage treatment will be achieved with completion of taken up projects
Discharge (MLD)		250.53	118.53	90.5	57	33.5	250.53	70.06	20.94	
								%	%	

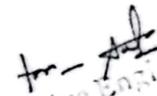
C. List of STPs in Varanasi

S.No	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2022
1	Rameshwar	10	9.4	Operational	5	Compliant	Compliant
2	Dussehra	20	20	Operational	20	Non-compliant	Compliant
3	Rajgopalpur	8	8	Operational	0	Non-compliant	Compliant
4	Dussehra	140	129	Operational	13	Non-compliant	Compliant
5	Gorilaha	120	55	Operational	1	Compliant	Compliant
6	Bi W	12	6	Operational	0	Non-compliant	Compliant
7	Ramesh	40	40	Operational	3	Compliant	Compliant

Part of the Appellant

District	Sewage	Industries/H2W	BMW	MSW / C&D Waste	Legacy Waste	Hotels/Ashrams	FPZ Demarcation / E-Flow	Mining
Varanasi	250.53 MLD Sewage generated	Information to be provided by UPPCB	Information to be provided by UPPCB or Urban Development Department	Information to be provided by UPPCB or Urban Development Department	Information to be provided by UPPCB or Urban Development Department	Information to be provided by UPPCB or Urban Development Department	Information to be provided by Irrigation Department	Information to be provided by UPPCB or Mining Department/Mineral Department
	175.53 MLD (70.06%) currently being treated	This information should include annual generation (TPA) and treatment achieved, along with name of Treatment facility	This information should include annual generation (TPA) and treatment achieved, along with name of Treatment Facility	This information should include annual generation (TPD) and treatment achieved, along with name of Treatment Facility	This information should include total legacy waste (Tonne) and treatment achieved	This should include No of Hotels, Total Waste Generated in KG per Day and total waste collected and treated	This should include current status of Flood Plain Zonation and E-Flow notification	This may include No of Mines, Nature of Mines and if there is no mining it should be mentioned.
	75 MLD (29.94%) is currently not tapped to any STP							
	STPs of capacity 62 MLD are under construction	STP of total capacity 295 are proposed under Namami Gange Program						

DGC to coordinate within district to obtain this information

for - 
Executive Engineer,
Construction Division-I
U. P. Jal Nigam (Urban)


परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (ग्रामीण), वाराणसी



उत्तर प्रदेश जल निगम (ग्रामीण)

Email Id- pmgppdvns@yahoo.com

कार्यालय परियोजना प्रबन्धक गंगा प्रदूषण नियंत्रण इकाई,
भगवानपुर, वाराणसी-221005

पत्रांक 169 / २३-3 / 04 दिनांक 14/02/2015
सेवा में

प्रभागीय वनाधिकारी
जिला गंगा समिति,
वाराणसी।

विषय:- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 नं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के संबंध में।

महोदय,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 नं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के अनुपालन में उ0प्र0 जल निगम (नगरीय) एवं उ0प्र0 जल निगम (ग्रामीण) की संयुक्त सूचना निर्धारित प्रारूप पर संलग्न कर अग्रेतर कार्यवाही हेतु प्रेषित है।

संलग्नक- उपरोक्तानुसार।

भवदीय,

(आशीष कुमार सिंह)
परियोजना प्रबन्धक

पृष्ठांकन संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, वाराणसी।
2. महाप्रबन्धक, जलकल विभाग, नगर निगम, वाराणसी।
3. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ0प्र0 जल निगम (ग्रामीण), वाराणसी।
4. अधिशासी अभियन्ता, निर्माण खण्ड-प्रथम, उ0प्र0 जल निगम (नगरीय), वाराणसी।
5. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी।

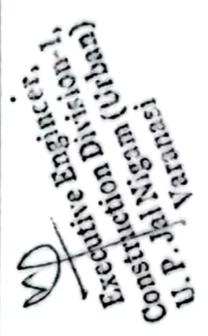
परियोजना प्रबन्धक

S.No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ LAND/ FUND			Timeline for making the STP (functional)	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of Land allotted for STP	Status of funds provided for the STP		
1	Babus Ghat Drain	Varanasi	Tapped	0.13	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
2	Shakti Ghat Drain	Varanasi	Tapped	0.4	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
3	Salohri Ghat Drain	Varanasi	Tapped	0.34	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
4	Manuman Ghat Drain	Varanasi	Tapped	0.09	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
5	Rambag Ghat Drain	Varanasi	Tapped	8.2	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
6	Ausi/ Nagwa Drain	Varanasi	Partially Tapped	78	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022. Overall Progress is 26%. The drain is currently under treatment through Advance Oxidation Process	Allotted. STP under Construction	Funds Allocated (INR 308.09 Cr)-under Namami Gange program	06-Dec-25	—
7	Naksha Drain	Varanasi	Partially Tapped	5	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022. Overall Progress is 26%.	Allotted. STP under Construction	Funds Allocated (INR 308.09 Cr)-under Namami Gange program	06-Dec-25	—
8	Sanne Ghat Drain	Varanasi	Tapped	1.17	Tapped to 50 MLD STP at Ramana	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
9	Shivaji Drain	Varanasi	Tapped	5	Tapped to 80 MLD STP at Deenapur to River Ganga	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
10	Harihachandra Drain	Varanasi	Tapped	2.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
11	Mansarovar Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
12	Pradley Ghat Drain	Varanasi	Tapped	30	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
13	Dr. R. P. Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
14	Meer Ghat Drain	Varanasi	Tapped	30	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
15	Lalita Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
16	Jalasin Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
17	Menikarnika Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
18	Sankatha Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
19	Mahita Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
20	Ram Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
21	Pandhanga Ghat Drain	Varanasi	Tapped	1.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—


 Executive Engineer,
 Construction Division,
 Varanasi

परिषद/प्रबन्धक
 गंगा प्रदूषण नियंत्रण हल्दाई
 उ००० स्लॉट निस (शानाच), वाराणसी

22	Brahma Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
23	Lal Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
24	Tribhuvan Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
25	Teliya Drain	Varanasi	Tapped	2.8	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
26	Bhainsaur Drain	Varanasi	Tapped	0.4	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
27	Rajghat Drain (email)	Varanasi	Tapped	0.2	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
28	Rajghat Drain/Rajghat Outfall/Birhiya	Varanasi	Tapped	0	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
29	Ghahwari Mata Mandir Drain (Sujabad)	Varanasi	Untapped		Proposed to be tapped to Sujabad STP	Land Allocated at Sujabad	Funds Allocated (INR 96.17 Cr) Under AMRUT 2.0	03-May-26	3981 House connection proposed to be completed by 03-05-2026
30	Shayer Mata Mandir Drain (Sujabad)	Varanasi	Untapped	4.5	Proposed to be tapped to Sujabad STP	Land Allocated at Sujabad	Funds Allocated (INR 96.17 Cr) Under AMRUT 2.1	03-May-26	3981 House connection proposed to be completed by 03-05-2026
31	Phuwariya Drain	Varanasi	Tapped	7.6	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
32	Sadar Bazar Drain	Varanasi	Tapped	2	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
33	Raja Bazar Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
34	Nakhi Ghat Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
35	Narokher Drain	Varanasi	Partially Tapped	7.5	Partially tapped to 120 MLD STP at Goithaha. DPR for Construction of effluent line to discharge effluent of Goithaha STP to river Varuna is submitted to NMCG.	Not Applicable	To be allotted	Commissioned Project; STP under O&M	—
36	Sarang Talab Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
37	Nai Badi	Varanasi	Tapped	3	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
38	Teliya Bag Drain	Varanasi	Tapped	1.8	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
39	Central Jald Drain	Varanasi	Tapped	6.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
40	Ordely Bazar Drain	Varanasi	Tapped	7	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
41	Chamrautha Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—

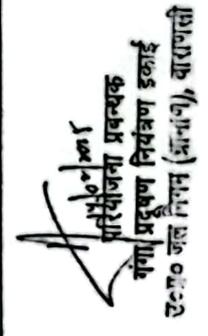


 U.P. Jal Nigam (Urban)

 Executive Engineer,

 Constuction Division-1,

 Varanasi



 U.P. Jal Nigam (Rural)

 Executive Engineer,

 Constuction Division-1,

 Varanasi

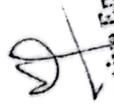
42	Khajury Colony Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Gothaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
43	Banaras Drain No.-5	Varanasi	Tapped	1	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Gothaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
44	Hukalganj Drain	Varanasi	Tapped	2.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Gothaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	--
45	Durga/Danhyal/ Lohita Drain	Varanasi	Untapped	37	Proposed to be tapped to New STP. DPR of I&D and Treatment works for Durga Drain (Sewerage District-IV), Varanasi, Amounting to Rs. 348.86 Cr. is submitted to NIMCC. TPA is in process.	Government land is not available. The Process of procuring private land is under progress.	Meeting of Executive Committee of NIMCC for approval of project held on 10-02-2025	Approval awaited	--

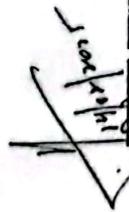
NOTE: 13 drains of River Varuna were tapped by UP Irrigation Deptt through Interceptor sewer pipe line, of which 07 drains are overflowing due to maintenance and handing over issue with Varanasi Nagar Nigam. Meeting was held under chairmanship of Chief Secretary G.O.P on 19.12.2024 wherein Nagar Nigam has been instructed to take hand over of this sewer line. Process for Handing over is initiated.

Executive Engineer,
Construction Division-I
U.P. Jal Nigam (Urban)
Varanasi

14/02/2025
परियोजना प्रबन्धक
योग प्रदूषण नियंत्रण इकाई
उत्तरांचल नगर (शहरी), वाराणसी

S.No	District	Total Drains #	Tapped #	Partially Tapped	Total Treated Sewage of partially tapped drain (MLD)	Total Untreated Sewage of partially tapped drains	Untapped #	Total Sewage Generation (MLD)	Total Treated (MLD)	Total Untreated Sewage (MLD)	Total Treated %	Total Untreated %	Remark
1	Varanasi	45	39	3	57.5	33	3	250.53	176.03	74.5	70.3	29.7	Of the total 74.5 MLD untreated, 28 MLD is being treated through Advance Oxidation Process.


 Executive Engineer,
 Construction Division-I,
 U.P. Jal Nigam (Urban)
 Varanasi


 परियोजना प्रबन्धक
 गंगा प्रदूषण नियंत्रण इकाई
 उ०प्र० जल निगम (ग्रामीण), वाराणसी

S.No	District	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2017
1	Varanasi	Ramnagar	10	9.5	Operational	5	Compliant	Compliant
2	Varanasi	Dinapur	80	80	Operational	20	Non-compliant	Compliant
3	Varanasi	Bhagwanpur	8	8	Operational	0	Non-compliant	Compliant
4	Varanasi	Dinapur	140	125	Operational	13	Non-compliant	Compliant
5	Varanasi	Goithaha	120	55	Operational	1	Compliant	Compliant
6	Varanasi	BLW	12	6	Operational	0	Non-compliant	Compliant
7	Varanasi	Ramana	50	50	Operational	3	Compliant	Compliant

[Signature]
M/2/2017

[Signature]
Executive Engineer,
Construction Division-I,
U.P. Jal Nigam (Urban)
Varanasi

Sr. No	Name of STP	Capacity(MLD)	Areas Under STP
1	80 MLD Dinapur STP	80	Assi, Shivala, Godauliya, Beniabag, Saraiya, Chittanpura, Rajghat
2	140 MLD Dinapur STP	140	Sigra, Rathyatra, BadiGaibi, Maldahiya, Cantonment
3	120 MLD Goithaha STP	120	Pandeypur, Katcheri, Orderly Bazaar, Dinapur, Ashapur, Pahadiya
4	50 MLD Ramana STP	50	Sunderpur, BHU, Nariya, Nagwa, Newada, Sarai-Surjan
5	10 MLD Ramnagar STP	10	Ramnagar, Domari, Sujabad
6	8 MLD Bhagwanpur STP	8	Banaras Hindu University Premises
7	12 MLD BLW STP	12	BLW Premises

KD
 Executive Engineer,
 Construction Division-I,
 U. P. Jal Nigam (Urban)
 Varanasi

14/02/2025
 परियोजना प्रबन्धक
 गंगा प्रदूषण नियंत्रण इकाई
 उ०प्र० जल निगम (ग्रामीण), वाराणसी

Sewer Line Household (HH) connectivity

STP	Laying STP Network (Km)	STP Catchment Area (SqKm)	Sewer Line Household (HH) connectivity	Total HH Connection (Nos)	Completed HH Connection	Remaining HH Connection
80 MLD Dinapur STP	--	--				
140 MLD Dinapur STP	--	--				
120 MLD Goithaha	149 km*	--				
50 MLD Ramana STP	--	--	156300	414809	156300	258509**
10 MLD Ramnagar STP	--	--				
8 MLD Bhagwanpur STP	--	--				
12 MLD BLW STP	--	--				

*Sewer line laid by UP Jal Nigam (Urban).

** Action Plans for remaining sewer household connections have been submitted. After approval of CWAP (City Water Action Plan) and formulation of DPR these remaining sewer household connections shall be connected to STPs.


 Executive Engineer
 Corporation of Bhopal
 (P. Water Supply)



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI



संदर्भ सं./Ref.No. 2361/अ/०८०९/२००/२०१४/२५-२५

दिनांक/Date 04-02-25

सेवा में,

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग,
वाराणसी।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं० २००/२०१४ एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक २०.०१.२०२५ के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं०-३१४४/२९-१, दिनांक, वाराणसी, ०३.०२.२०२५ का संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं० २००/२०१४ एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक २०.०१.२०२५ के अनुपालन में इस कार्यालय से सम्बन्धित हस्ताक्षरित सूचनाएं चाही गयी है। तत्क्रम में इस कार्यालय से सम्बन्धित सूचनायें निर्धारित प्रारूप पर हस्ताक्षरित प्रति पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: उपरोक्तानुसार।

भवदीय

(शशि विन्दकर)
क्षेत्रीय अधिकारी

पृ०सं० एवं दिनांक : उपरोक्त।

प्रतिलिपि:- मुख्य पर्यावरण अधिकारी (वृत्त-६/२), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

C: List of STPs in Varanasi

S.No	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No of Drains tapped	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2017
1	Ramnagar	10	9.5	(jal nigam)	(jal nigam)	(jal nigam)	(jal nigam)
2	Dinapur	80	67.77				
3	Bhagwanpur	9.8	9.8				
4	Dinapur	140	99.5				
5	Goithaha	120	40				
6	BLW	12	12				
7	Ramana	50	50				
8	Pachhahatiya Jaunpur	30	30				

D: Report of the Appellant

District	Sewage	Industries/HZW	BMW	MSW / C&D Waste (Nagar Nigam)	Legacy Waste (Nagar Nigam)	Hotels/Ashrams (Nagar Nigam)	FPZ Demarcation	Mining	
Varanasi	250.53 MLD Sewage generated	As per information received from RO,UPPCB, Varanasi : Total Number of Hazardous Waste generating Industries - 20 Industries , Total waste Generation-416.58 MT/Annum (Disposed by TSDFs)1.Bharat oil & Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project,Kanpur Dehat	As per information received from RO,UPPCB, Varanasi :Total Number of Health Care Facilities(HCFs)-1313, Total waste Generation-5473.6 (treated by CBWTF) 1- M/s CPC Power India Pvt. Ltd, 310, Mohansarai, Varanasi, 2- M/s Sangam Mediserve Pvt Ltd, Vill- Jatpur, Handiya, Janghai - Dhannopur Road, Allahabad, 3- M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli 4- M/s Royal Pollution Control Services , Sadivahi, sultanpur				Information to be provided by Irrigation Department	As per information received from MO Varanasi, at present there is no sand/stone mining lease active in Varanasi	DGC to coordinate within district to obtain this information : all the informations are provided by respective department concern.

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178.53 MLD (71.26%) currently being treated	This information should include annual generation (TPD) and treatment achieved, along with name of Treatment Facility	This information should include total legacy waste (Tonne) and treatment achieved.	This should include No of Hotels, Total Waste Generated in KG per Day and total waste collected and treated	This should include current status of Flood Plain Zonation and E-Flow notification
72 MLD (28.74%) is currently not tapped to any STP.				
STPs for treating 72 MLD sewage is either under construction or plans being appraised				

E. CPCB Report

District	River	No of Drains mentioned in CPCB report	Discharge (MLD)	BOD Load (TPD)	Tapped Drains	Interim Measures Adopted	Domestic	Mixed
Varanasi	Ganga	30	58.98	7.71	27	1	29	1
	As per DGC							
	Varuna	17	183.18	9.56	10	0	17	0
	As per DGC							
Total	As per CPCB	47	242.16					
	As per DGC	44	250.53					

F. Water Quality of River Ganga as per CPCB Report

(UPPCB* Report under NMWP December 2024)

District	Location	Date of Sample Collection and testing	pH	DO (mg/l)	BOD (mg/l)	FC (mpn/100 ml)	Faecal Streptococci (FS) mpn/100
		Primary Water Quality Criteria Notified for Outdoor Bathing	6.5-8.5	≥5mg/l	≤3mg/l	≤2500 mpn/100 ml	≤500 mpn/100 ml
Criteria	Median Values						
Location	Upstream	1.12.2024	8.19(UPPCB*)	8.5(UPPCB*)	2.4(UPPCB*)	460(UPPCB*)	380(UPPCB*)
Location	Downstream	1.12.2024	7.88(UPPCB*)	7.6(UPPCB*)	3.5(UPPCB*)	7900(UPPCB*)	2600(UPPCB*)

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03-01-25
राजनाथ चौधरी
वैज्ञानिक सहायक
उत्प्रा प्रदूषण नियंत्रण बोर्ड
वाराणसी

D: Report of the Appellant

District	Sewage	Industries/HZW	BMW	MSW / C&D Waste	Legacy Waste	Hotels/Ashrams	FPZ Demarcation /E	Mining	
Varanasi	250.53 MLD Sewage generated	As per information received from RO,UppCB, Varanasi : Total Number of Hazardous Waste generating Industries - 20 Industries, Total waste Generation- 416.58 MT/Annum (Disposed by TSDFs)1.Bharat oil & Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project,Kanpur Dehat	As per information received from RO,UppCB, Varanasi :Total Number of Health Care Facilities(HCFs)-1313, Total waste Generation- 5473.6 (treated by CBWTF) 1- M/s CPC Power India Pvt. Ltd, 310, Mohansara, Varanasi, 2- M/s Sangam Mediserve Pvt Ltd, Vill- Jatpur, Handiya, Janghal- Dhannapur Road, Allahabad, 3- M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli 4- M/s Royal Pollution Control Services , Sadivahi, sultanpur	(Nagar Nigam)	(Nagar Nigam)	(Nagar Nigam)	Information to be provided by Irrigation Department	As per information received from MO Varanasi, at present there is no sand/stone mining lease active in Varanasi	DGC to coordinate within district to obtain this information : all the informations are provided by respective department concern.
	178.53 MLD (71.26%) currently being treated			This information should include annual generation (TPD) and treatment achieved, along with name of Treatment Facility	This information should include total legacy waste (Tonne) and treatment achieved.	This should include No of Hotels, Total Waste Generated in KG per Day and total waste collected and treated	This should include current status of Flood Plain Zonation and E-Flow notification		
	72 MLD (28.74%) is currently not tapped to any STP.								
	STPs for treating 72 MLD sewage is either under construction or plans being appraised								

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E. CPCB Report

District	River	No of Drains mentioned in CPCB report	Discharge (MLD)	BOD Load (TPD)	Tapped Drains	Interim Measures Adopted	Domestic	Mixed
Varanasi	Ganga	30	58.98	7.71	27	1	29	1
	As per DGC							
	Varuna	17	183.18	9.56	10	0	17	0
	As per DGC							
Total	As per CPCB (*As per UPPCB)	46 (UPPCB*)	367.4(UPPCB*)	7.223(UPPCB*)	31(UPPCB*)	3 (UPPCB*)	45 (UPPCB*)	1 (UPPCB*)
	As per DGC	47	242.16					

F. Water Quality of River Ganga as per CPCB Report

(UPPCB* Report under NMWP December 2024)

District	Location	Date of Sample Collection and testing	pH	DO (mg/lt)	BOD (mg/lt)	FC (mpn/100 ml)	Faecal Streptococci (FS) mpn/100 ml
Criteria	Median Values	Primary Water Quality Criteria Notified for Outdoor Bathing	6.5-8.5	≥5mg/lt	≤3mg/lt	≤2500 mpn/100 ml	≤500 mpn/100 ml
Location	Upstream	1.12.2024	8.19(UPPCB*)	8.5(UPPCB*)	2.4(UPPCB*)	460(UPPCB*)	380(UPPCB*)
Location	Downstream	1.12.2024	7.88(UPPCB*)	7.6(UPPCB*)	3.5(UPPCB*)	7900(UPPCB*)	2600(UPPCB*)

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कार्यालय-नगर स्वास्थ्य अधिकारी, नगर निगम वाराणसी

सेवा में,

प्रभागीय वनाधिकारी,
वाराणसी वन प्रभाग,
वाराणसी।

पत्रांक-507/SBM/vmc/2024-25-

दिनांक-06/02/2025

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-
200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित
आदेश दिनांक 21.01.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र संख्या 3144/29-1, दिनांक, वाराणसी 03.02.2025 का संदर्भ ग्रहण करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 20.01.2025 के अनुपालन में इस कार्यालय से सम्बन्धित हस्ताक्षरित सूचनाएं चाही गयी थी।

तत्क्रम में अधोहस्ताक्षरी कार्यालय से सम्बन्धित सूचनायें निर्धारित प्रारूप पर हस्ताक्षरित प्रति पत्र के साथ संलग्न कर आपके समक्ष अवलोकनार्थ एवं अग्रिम कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय



नगर स्वास्थ्य अधिकारी
नगर निगम वाराणसी।

पत्रांक एवं दिनांक तदैव।

प्रतिलिपि-

1. नगर आयुक्त महोदय को सादर अवलोकनार्थ प्रेषित।
2. अपर नगर आयुक्त(डी), नगर निगम वाराणसी।

नगर स्वास्थ्य अधिकारी
नगर निगम वाराणसी।

Varanasi Nagar Nigam

MSW / C&D Waste	Legacy Waste	Hotels/Ashrams
<p>(Information to be provided by Nagar Nigam/ Urban Development Department) - The city generates a total of 950 TPD of waste, while its waste processing capacity is 1,215 TPD. Additionally, the city produces 80-90 TPD of C&D waste, with a processing capacity of 200 TPD.</p>	<p>(Information to be provided by Nagar Nigam/ Urban Development Department) - Varanasi city has 12,84,806 lakh tonnes of legacy waste, which will be remediated following the approval of the Detailed Project Report (DPR) and funding from the Uttar Pradesh government.</p>	<p>(Information to be provided by Nagar Nigam/ Urban Development Department) - Varanasi has a total of 404 hotels, contributing significantly to the city's hospitality sector. On average, these establishments generate approximately 112 TPD (tonnes per day) of solid waste, which requires efficient management and processing to maintain cleanliness and sustainability in the city.</p>
<p>This information should include annual generation (TPD) and treatment achieved, along with name of Treatment Facility- The total annual generation of Municipal Solid Waste (MSW) in Varanasi is approximately 3,46,750 tonnes. To manage and process this waste efficiently, the city has three treatment facilities in operation. These include: Windrow Composting Method – A natural process where organic waste is decomposed into compost through aerobic microbial activity. Torrefaction Method – A thermal process that converts waste into a carbon-rich product, enhancing its energy potential. Biomethanation – A biological process that breaks down organic waste to produce biogas, which can be used as a renewable energy source.</p>	<p>This information should include total legacy waste (Tonne) and treatment achieved. Currently, no remediation activities are taking place. The process will begin after the approval of the Detailed Project Report (DPR) and allocation of funds.</p>	<p>This should include No of Hotels, Total Waste Generated in KG per Day and total waste collected and treated - Approximately 112,000 kg of waste is generated per day in the city. The Varanasi Nagar Nigam (VNN) ensures the collection of waste from nearly all hotels across the city and efficiently transports it to designated processing plants.</p>


 (रवि चन्द्र निरंजन)
 उप प्रभारी
 स्वास्थ्य विभाग

Varanasi Nagar Nigam

Ref. No. 519/SBM/VMC/2024-25

Date 14/02/2025

To,
Divisional Forest Officer (DFO)
Ashok Vihar, PH-1, Varanasi
Van Prabhak, Varanasi Ho,
Varanasi, 221001

Subject: Report of legacy waste Status in Varanasi City

Respected Sir,

The Municipal Commissioner of Varanasi, via letter No. 346/SBM/VMC/2024-25 dated 08.10.2024, has submitted a proposal to the State Mission Director (SBM), Lucknow. This submission includes a Detailed Project Report (DPR) based on a counter survey and quantification conducted by the Municipal Corporation and the Regional Center for Urban & Environmental Studies, Lucknow (under the Ministry of Housing and Urban Affairs, Government of India).

The proposal seeks approval for funding of ₹6,428.99 lakh for the complete disposal of 1,284,806 metric tons of legacy waste.

The proposal sanction under process, which will be conducted The State-Level Technical Committee, chaired by the Principal Secretary, Urban Development, Government of Uttar Pradesh and the High-Power Sanction Committee, chaired by the Chief Secretary, Government of Uttar Pradesh.

Upon approval, the disposal of legacy waste will be carried out in accordance with government norms and guidelines.

District	Municipal Solid Waste (TPD)		C&D Waste (TPD)		Legacy Waste (TPD)	
	Annual Generation	Treatment	Annual Generation	Treatment	Total Quantity	Treatment Quantity
Varanasi Nagar Nigam	346750.00	346750.00	32850.00	32850.00	1,284,806.00	-

(Elaboration: This data indicates an annual generation of 346750 Tonnes of Municipal Solid Waste, all of which is reportedly treated, and 32850 Tonnes of Construction & Demolition Waste, which is also treated in full. The total quantity of legacy waste is 1,284806.00 lakh Tonne. The remainder is subject to new disposal strategies dependent on funds.)

STATUS OF SOLID WASTE PROCESSING PLANT OPERATED BY KANPUR NAGAR NIGAM

Below are details of the solid waste processing facilities in Varanasi Nagar Nigam:

S.No.	Plant Site	Facilities	Installed Capacity (TPD)
1	Waste to Compost plant Karsada	Composte/RDF	600
	Waste to Charcoal plant, Ramna	Charcoal	600
2	Ramna C&D Plant	C & D PLANT	200
3	MRF 1-Ordaly Bazar 2-Fatman Road 3- Bhawaniya Pokhari	MRF Plant	6
3	Waste to Energy 1-IDH 2-PahariyaMandi 3-Bhawaniya Pokhri	3 No. PLANT	15
4	Karsada	Carcass Plant	Meat Bone Meal - 12 MT/day using 50 dead animals.

(Elaboration: The Municipal Corporation runs a solid waste with a capacity of 1215 TPD, a C&D processing plant capable of handling 200 TPD, an MRF plant with 6 TPD capacity, and a carcass processing plant that converts 50 dead animals per day into bone meal and tallow.)


Municipal Health Officer
Varanasi Nagar Nigam

Copy to:

1. Municipal Commissioner Varanasi Nagar Nigam
2. Addition Municipal Commissioner (R) Varanasi Nagar Nigam


Municipal Health Officer
Varanasi Nagar Nigam

प्रेषक,
नगर आयुक्त,
नगर निगम वाराणसी।
सेवा में,
परियोजना निदेशक,
उ०प्र० राज्य स्वच्छ गंगा नदी मिशन,
लखनऊ।

पत्रांक:- 566/अ० न० अ० (R)/2024-25

दिनांक:- 14-02-2025

विषय:- मा० राष्ट्रीय हरित न्यायाधिकरण में विचाराधीन ओ०ए० संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक निदेशक/राज्य मिशन निदेशक, स्वच्छ भारत मिशन-नगरीय, राज्य मिशन निदेशालय, उ०प्र० लखनऊ के कार्यालय पत्रांक-पी०एम०यू०/11932/429(14)/2023 दिनांक 30 जनवरी, 2025 का संदर्भ ग्रहण करने का कष्ट करें। संलग्न पत्र के माध्यम से मा० राष्ट्रीय हरित न्यायाधिकरण में विचाराधीन ओ०ए० संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक-20.01.2025 में दिये गये निर्देशों के अनुपालन में कृत कार्यवाही की आख्या दिनांक 17.02.2025 से पूर्व उपलब्ध कराये जाने की अपेक्षा की गई है।

उक्त के क्रम में अवगत कराना है, कि गंगा एवं उसके सहायक नदियों में गिरने वाले नालों के सीवेज शोधन हेतु एस०टी०पी० निर्माण आदि के कार्य के लिए नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग की कार्यदायी संस्था उ० प्र० जल निगम (ग्रामीण) तथा नगर विकास विभाग की कार्यदायी संस्था उ०प्र० जल निगम (नगरीय) को पत्र प्रेषित कर वांछित प्रारूप पर आख्या चाही गयी, जिसके अनुपालन में सम्बन्धित कार्यदायी संस्थाओं द्वारा वांछित प्रारूप पर आख्या तैयार कर क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियन्त्रण बोर्ड को कार्यालय पत्रांक-121/एन०जी०टी./02 दिनांक-29.01.2025 द्वारा प्रेषित किया गया है, जो संलग्न है।

क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड को प्रेषित पत्र द्वारा गंगा नदी में मिलने वाले नालों के टैप/अनटैप एवं पार्शियली टैप के सम्बन्ध में विस्तृत आख्या प्रेषित की गयी है। नालों के टैप किये जाने हेतु एस०टी०पी० के निर्माण के सम्बन्ध में दिनांक-22.10.2024 को मुख्य सचिव महोदय उ०प्र० शासन की बैठक में विभिन्न विभागों की जिम्मेदारी तय करते हुए कार्यवाही किये जाने के निर्देश दिये गये हैं, जिसकी कार्यवृत्ति संलग्न है।

कार्यवृत्ति दिये गये निर्देश के अंश निम्नवत है:-

जनपद वाराणसी में स्थित अस्सी/नगवां नाला:-

उ०प्र० जल निगम ग्रामीण के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि अस्सी/नगवां नाले में वहिस्राव की मात्रा लगभग 78 एम०एल०डी० है तथा वर्तमान में 50 एम०एल०डी० सीवेज उत्स्रवाह शोधन हेतु रमना स्थित 50 एम०एल०डी० एस०टी०पी० में प्रेषित किया जा रहा है तथा शेष 28 एम०एल०डी० सीवेज उत्स्रवाह का शोधन हेतु भगवानपुर में निर्माणाधीन 55 एम०एल०डी० एस०टी०पी० प्रस्तावित है एवं उक्त कार्य की समय सीमा दिनांक-06.12.2025 तक निर्धारित है। वर्तमान में अन्तरिम

व्यवस्था के अन्तर्गत 28 एम0एल0डी0 सीवेज उत्प्रेषण के शोधन हेतु Advance Oxidation Process (AOP) स्थापित की गयी है।

बैठक में निर्णय लिया गया कि शेष 28 एम0एल0डी0 सीवेज उत्प्रेषण का शोधन हेतु भगवानपुर में निर्माणाधीन 55 एम0एल0डी0 एस0टी0पी0 दिनांक 06.12.2025 तक पूर्ण किया जाना सुनिश्चित किया जाय तथा निर्माण कार्य की घटक वार प्रगति से सूचित किया जाय।

(कार्यवाही-नगर विकास विभाग उ0प्र0 शासन/
उ0प्र0 जल निगम (नगरीय/ग्रामीण))

जनपद वाराणसी स्थित नक्खा एवं सामनेघाट नाला:-

उ0प्र0 जल निगम ग्रामीण के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि नक्खा नाले में वहिस्राव की मात्रा लगभग 05 एम0एल0डी0 है तथा वर्तमान में 2.5 एम0एल0डी0 सीवेज उत्प्रेषण शोधन हेतु रमना स्थित 50 एम0एल0डी0 एस0टी0पी0 में प्रेषित किया जा रहा है तथा शेष 2.5 एम0एल0डी0 सीवेज उत्प्रेषण का शोधन हेतु भगवानपुर में निर्माणाधीन 55 एम0एल0डी0 एस0टी0पी0 प्रस्तावित है एवं उक्त कार्य की समय सीमा दिनांक 06.12.2025 तक निर्धारित है। सामने घाट नाले में वहिस्राव की मात्रा लगभग 1.17 एम0एल0डी0 है, जो शोधन हेतु रमना स्थित 50 एम0एल0डी0 एस0टी0पी0 में प्रेषित किया जा रहा है।

बैठक में निर्णय लिया गया कि नक्खा नाले के पूर्ण वहिस्राव को टैप कर शोधन हेतु रमना स्थित 50 एम0एल0डी0 एस0टी0पी0 में प्रेषित किया जाय।

(कार्यवाही-नगर विकास विभाग उ0प्र0 शासन/
उ0प्र0 जल निगम (नगरीय/ग्रामीण))

सायर माता मंदिर एवं घटावारी माता मंदिर नाला:-

उ0प्र0 जल निगम ग्रामीण के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया, कि सायर माता मंदिर एवं घटावारी माता मंदिर नाले में वहिस्राव की मात्रा लगभग 4.5 एमएलडी है, जिसके शोधन हेतु अमृत 2.0 अन्तर्गत सूजाबाद में 07 एमएलडी क्षमता का एसटीपी प्रस्तावित है तथा उक्त एसटीपी हेतु कार्यादेश दिनांक-30.09.2024 को निर्गत किये जा चुके हैं। एवं उक्त कार्य की समय सीमा 24 माह निर्धारित है।

बैठक में निर्णय लिया गया कि उक्त नालो के वहिस्राव के शोधन हेतु प्रस्तावित 07 एम0एल0डी0 एस0टी0पी0 का समस्त कार्य 24 माह में पूर्ण किया जाना सुनिश्चित किया जाय तथा निर्माण कार्य की घटक वार प्रगति से सूचित किया जाय।

(कार्यवाही-नगर विकास विभाग उ0प्र0 शासन/
उ0प्र0 जल निगम (नगरीय/ग्रामीण))

उक्त के अतिरिक्त यह भी अवगत कराना है, कि वरुणा नदी में प्रवाहित दूषित जल के समुचित प्रबंधन हेतु मुख्य सचिव उ0प्र0 शासन की अध्यक्षता में दिनांक-09.04.2024 को सम्पन्न बैठक में मुख्य सचिव महोदय द्वारा विभिन्न विभागों को उत्तरदायित्व दिया गया जिसका निर्वहन सम्बन्धित विभाग द्वारा किया जा रहा है, उक्त बैठक की कार्यवृत्ति संलग्न है।

उ०प्र० जल निगम ग्रामीण एवं शहरी द्वारा प्रेषित आख्या दिनांक 07.02.2025 द्वारा गंगा एवं उसकी सहायक नदियों में गिरने वाले अनटैप्ड नालों की स्थिति निम्नवत् बताई गई है :-

क्र०	ड्रेन का नाम	जिला / नगर	टैप / अनटैप	सीवेज उत्प्रवाह की मात्रा	एस०टी०पी० लैण्ड फण्ड			एस०टी०पी के घातू होने का निर्धारित समय	घरेलू कनेक्शन एस०टी०पी में कनेक्शन होने की निर्धारित अवधि	कार्य दायी संस्था
					एस०टी०पी जिससे ड्रेन टैप के बाद कनेक्ट किया जाना है	एस०टी०पी के लिए एलाटेड लैण्ड का स्टैटस	एस०टी०पी के लिए उपलब्ध कराई गई धनराशि का स्टैटस			
1	सूजाबाद (घटवारी माता मंदिर, सायरी माता मंदिर ड्रेन	वाराणसी	अनटैप	4.5	सूजाबाद एस०टी०पी	सूजाबाद में भूमि चिन्हित	96.17 करोड़ अमृत-2.0 योजनान्तर्गत	03 मई, 2026	03 मई, 2026	उ०प्र० जलनिगम नगरीय
2	दुर्गा / दनियाल / लोहता ड्रेन	वाराणसी	अनटैप	37	डीपीआर, निर्मित	सरकारी भूमि अभी नहीं मिली है, प्राइवेट भूमि लेने की कार्यवाही प्रक्रियाधीन	डीपीआर कार्टिंग 348.86 करोड़	डीपीआर अप्रैजल प्रक्रियाधीन	-	उ०प्र० जलनिगम ग्रामीण
3	नरोखर ड्रेन	वाराणसी	आंशिक टैप	7.5	120 एमएलडी एस०टी०पी गोईठहा डीपीआर निर्मित	-	-	कमीशन्ड प्रोजेक्ट, एस०टी०पी अन्डर ओ एण्ड एम	-	उ०प्र० जलनिगम ग्रामीण

उपरोक्त के क्रम में दिनांक-02.01.2025 को अध्यक्ष, उत्तरदायित्व निर्धारण समिति / प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति की अध्यक्षता में आयोजित 6ठवीं बैठक में निर्देशित किया गया कि उक्त नाला शोधन कार्य नगर विकास विभाग द्वारा दिये गये निर्देशानुसार नगर निगम वाराणसी द्वारा कराया जाना है तदक्रम में कार्यवाही नगर निगम वाराणसी द्वारा की जायं। इस क्रम में निदेशक, स्वच्छ भारत मिशन-नगरीय, उ०प्र० लखनऊ के पत्रांक पी०एम०यू०/11969/429(14)/2023 दिनांक 07 फरवरी, 2025 द्वारा नगर निगम, वाराणसी को कार्यवाही हेतु निर्देशित किया गया है।

उक्त निर्देश के क्रम में नगर निगम वाराणसी द्वारा बायोरेमिडिएशन पद्धति द्वारा शोधन पर विचार किया गया, परन्तु सीवेज उत्प्रवाह अधिक होने के कारण इस पद्धति द्वारा शोधन किये जाने से सीवेज का पूर्णतः शोधन नहीं हो पायेगा ऐसी दशा में अन्य विधियां यथा फाइटो रेमिडिएशन व एडवांस आक्सिडेशन पद्धति द्वारा किये जाने पर विचार करते हुए मुख्य अभियन्ता, सामान्य अभियन्त्रण विभाग, नगर निगम को निर्देशित किया गया है कि नगर निगम, गोरखपुर द्वारा राप्ती नदी में मिलने वाले तलिया नाला के पास श्री सी०आर० बाबू, प्रधान अन्वेषक, सी०ई०एम०डी०ई० दिल्ली विश्वविद्यालय के मदद से फाइटो रेमिडिएशन पद्धति द्वारा सीवेज के शोधन की कार्यवाही की गई है, जिसके अच्छे

परिणाम आये हैं। अतएव नगर निगम, वाराणसी द्वारा मुख्य अभियन्ता को निर्देशित किया गया है कि वे नगर निगम, गोरखपुर जाकर उक्त श्री सी0आर0 बाबू, प्रधान अन्वेषक से समन्वय स्थापित कर उनके द्वारा अपनाई जा रही फाईटो रेमीडिएशन पद्धति का पूरी तरह से अध्ययन कर वाराणसी के अनटैप्ड नालों के शोधन की कार्यवाही दिनांक 30 मार्च, 2025 तक प्रारंभ करायें।

अतः उक्तानुसार आख्या आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक- उपरोक्तानुसार।


नगर आयुक्त,
नगर निगम, वाराणसी

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही।

1. प्रमुख सचिव महोदय, नगर विकास अनुभाग-5 उ0प्र0शासन लखनऊ।
2. प्रबन्ध निदेशक उ0प्र0 जल निगम नगरीय लखनऊ।
3. जिलाधिकारी महोदय जनपद वाराणसी।
4. संयुक्त सचिव, नगर विकास अनुभाग-7, उ0प0 शासन लखनऊ।
5. प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी।
6. गार्ड फाईल।


नगर आयुक्त,
नगर निगम, वाराणसी

Anexure -104

कार्यालय जिलाधिकारी वाराणसी।

पत्र सं० 714 /खनिज-2024-25

दिनांक 13.02.2025

विषय:- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ०ए० नं० 200/214 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के संबंध में।

सेवा में,

प्रभागीय वनाधिकारी,
जिला गंगा समिति,
वाराणसी।

महोदय,

कृपया आपके पत्र संख्या 3144/29-1 दिनांक 03.02.2025 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ०ए० नं० 200/214 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के संबंध में सूचना चाही गयी है।

उक्त के संबंध में अवगत कराना है कि जनपद वाराणसी में बालू/पत्थर का कोई भी खनन पट्टा संचालित नहीं है।

District	No. of Mines	Nature of Mines	Name & Address of Mining Lease	Status of Environment Clearance by SEIAA	Status of Consent to Operate (CTO) certificate	Status of Mining activities (Operation/Not operational)
Varanasi	-	-	-	-	-	-

उपरोक्तानुसार आख्या सादर प्रेषित है।



(प्रशान्त शर्मा),
खान अधिकारी,
वाराणसी।

कार्यालय अधिशासी अभियन्ता
बन्धी प्रखण्ड, वाराणसी

पत्रांक:- 239 / वं0प्र0वा0 / कला अनु0 / बाढ़ नियंत्रण कक्ष /

दिनांक:- 06 फरवरी-2025

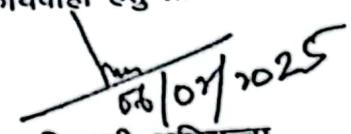
विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0 ए0 संख्या 200/2014 एम0सी0 मेहता
बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 11.09.2023 के अनुपालन के सम्बन्ध में।

सन्दर्भ:- आपका पत्रांक 3144/29-1/दिनांक 03.02.2025।

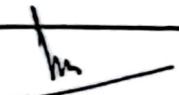
प्रभागीय वनाधिकारी, वाराणसी।

कृपया उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा
ओ0 ए0 संख्या 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश के क्रम में
वांछित सूचना निर्धारित प्रपत्र पर तैयार कर आपको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:- उपरोक्तानुसार।


06/02/2025
अधिशासी अभियन्ता
बन्धी प्रखण्ड, वाराणसी

Age	Industries/HZW	BMW	MSW / C&D Waste	Legacy Waste	Hotels/Ashrams	FPZ Demarcation /E-Flow	Mining
53 MLD generated	As per information received from RO,UppCB, Varanasi : Total Number of Hazardous Waste generating Industries -16 Industries , Total waste Generation-755.637 MT/Annum (Disposed by TSDFs)1.Bharat oil & Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project,Kanpur Dehat	As per information received from RO,UppCB, Varanasi : Total Number of Health Care Facilities(HCFs)-501, - Total waste Generation-1372.5 (treated by CBWTF)	(Information to be provided by Nagar Nigam/ Urban Development Department)	(Information to be provided by Nagar Nigam/ Urban Development Department)	(Information to be provided by Nagar Nigam/ Urban Development Department)	(i) For Flood Pain Zone Demarcation of Varuna River MOA dated 07-12-2024 has been signed by Irrigation Department & National Institute of Hydrology Roorkee (Uttara Khand). Flood Pain Zone Wrok is Under Progress by National Istitute of Hydrology Roorkee (UttaraKhand) (ii) Flood Pain Zone Demarcation of Ganga River MOA dated 22-12-2023 has been signed by Irrigation Department & National Institute of Hydrology Roorkee (Uttara Khand). Flood Pain Zone Wrok is Under Progress by National Istitute of Hydrology Roorkee (UttaraKhand)	As per information received from MO Varanasi, at present there is no sand/stone mining lease active in Varanasi
178.53 MLD (71.26%) currently being treated			This information should include annual generation (TPD) and treatment achieved, along with name of Treatment Facility	This information should includetotal legacy waste (Tonne) and treatment achieved.	This should include No of Hotels, Total Waste Generated in KG per Day and total waste collected and treated	(i) For Flood Pain Zone Demarcation of Varuna River MOA dated 07-12-2024 has been signed by Irrigation Department & National Institute of Hydrology Roorkee (Uttara Khand). Flood Pain Zone Wrok is Under Progress by National Istitute of Hydrology Roorkee (UttaraKhand) (ii) Flood Pain Zone Demarcation of Ganga River MOA dated 22-12-2023 has been signed by Irrigation Department & National Institute of Hydrology Roorkee (Uttara Khand). Flood Pain Zone Wrok is Under Progress by National Istitute of Hydrology Roorkee (UttaraKhand)	
72 MLD (28.74%) is currently not tapped to any STP.							
STPs for treating 72 MLD sewage is either under construction or plans being appraised							


 Executive Eingeer
 Bandhi Division, Vanrasi.

कार्यालय अधिशासी अभियन्ता
बन्धी प्रखण्ड, वाराणसी

क्र.:- 260 /बं0प्र0वा0/कला अनु0/

दिनांक:- 14, फरवरी-2025

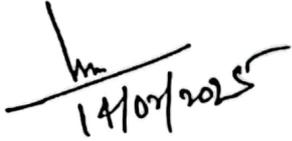
विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0 ए0 संख्या 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 06.11.2024 एवं 20.01.2025 द्वारा जिला गंगा समिति, वाराणसी की ओर से नियत दिनांक के पूर्व प्रतिशपथ पत्र दाखिल किये जाने के सम्बन्ध में।

सन्दर्भ:- जिलाधिकारी, वाराणसी के पत्रांक 1109/राजस्व सहायक-प्रथम-2025/दिनांक 13.02.2025।

प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी।

कृपया उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0 ए0 संख्या 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 06.11.2024 एवं 20.01.2025 द्वारा जिला गंगा समिति, वाराणसी की ओर से नियत दिनांक के पूर्व प्रतिशपथ पत्र दाखिल किये जाने हेतु प्रकरण में सिंचाई विभाग से सम्बन्धित रिपोर्ट निर्धारित प्रारूप पर संलग्न कर आपको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:- उपरोक्तानुसार।


14/02/2025

अधिशासी अभियन्ता

बन्धी प्रखण्ड, वाराणसी



REPORT OF REGULATION OF FLOOD PLAIN ZONE IN VARANASI
 The letters of Executive Engineer, Irrigation Department, Varanasi (vide letter No. 260/BDV, dated 14.02.2025) is filed herewith and marked as Annexure No.

— 1. The following tabulation summarizes the flood plain zone regulation and demarcation in Varanasi:

Area / Towns	River	Flood Plain Zone Notification	Demarcation	Encroachment Removal Status	Timeline
Varanasi	Ganga	GO No. 24/2025/107/2025-27-Sin0-4-16(Writ)(NGT)/2023 dated 29.01.2025 (Govt. of UP)	-	-	-
Varanasi	Varuna	As per information received from EE,Irrigation dept, (i) For Flood Pain Zone Demarcation of Varuna River MOA dated 07-12-2024 has been signed by Irrigation Department & National Istitute of Hydrology Roorkee (Uttara Khand). Flood Pain Zone Wrok is Under progress by National Istitute of Hydrology Roorkee (UttaraKhand)	-	-	06 Months



Executive Engineer
 Bandhi Division, Varanasi.





जलकल विभाग, नगर निगम,
भेलूपुर, वाराणसी

ई-मेल—gmjkvvns@gmail.com

पत्रांक—12.6.4.../11/ज0क0न0नि0

दिनांक—...0.6.../0.2.../2025

सेवा में

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी।

विषय:— मा0 राष्ट्रिय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0न0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के संदर्भ में।

महोदय,

कृपया स्वकीय कार्यालय पत्रांक संख्या—2850/29-1, दिनांक—17 जनवरी, 2025 का संदर्भ ग्रहण करने का कष्ट करें। जिनके द्वारा मा0 राष्ट्रिय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0न0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के संदर्भ में संलग्न प्रपत्र पर नालों की टैपिंग के सम्बन्ध में सूचना मांगी गई है। उक्त के सम्बन्ध में अवगत कराना है कि नालों की टैपिंग का कार्य उ0प्र0जल निगम (नगरीय) एवं गंगा प्रदूषण नियंत्रण इकाई उ0प्र0जल निगम (ग्रामीण) द्वारा कराया जाता है। जिनके द्वारा उक्त सूचना निर्धारित प्रारूप पर क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उपलब्ध करा दी गयी है एवं साथ में यह भी अवगत कराना है कि नालों के सफाई एवं रख रखाव का कार्य मुख्य अभियन्ता सामान्य विभाग नगर निगम वाराणसी द्वारा कराया जाता है। अतः इस सम्बन्ध में उनकी आख्या लेना भी उचित होगा। उक्त सूचना जलकल विभाग नगर निगम वाराणसी से सम्बन्धित नहीं है।

भवदीय,


(अनूप सिंह)
महाप्रबन्धक

पृ.सं...../11/ज0क0न0नि0

दिनांक—...../...../2025

प्रतिलिपि:—1— जिलाधिकारी/अध्यक्ष महोदय, जिला गंगा समिति, वाराणसी को सादर सूचनार्थ प्रेषित।

2—नगर आयुक्त महोदय, नगर निगम, वाराणसी को सादर सूचनार्थ प्रेषित।

3—मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, वाराणसी को सूचनार्थ।

4—मुख्य अभियन्ता, नगर निगम, वाराणसी को इस आशय से प्रेषित कि नालों के सम्बन्ध में सूचना क्षेत्रीय अधिकारी, उ0प्र0प्रदूषण नियंत्रण बोर्ड, वाराणसी से समन्वय स्थापित कर प्रभागीय वनाधिकारी वाराणसी वन प्रभाग, वाराणसी को सूचना उपलब्ध कराने का कष्ट करें।

5—क्षेत्रीय अधिकारी, उ0प्र0प्रदूषण नियंत्रण बोर्ड, जवाहर नगर, भेलूपुर, वाराणसी को सूचनार्थ।

6—सचिव जलकल विभाग, नगर निगम, वाराणसी को आवश्यक कार्यवाही हेतु प्रेषित।

महाप्रबन्धक
जलकल विभाग, वाराणसी



जलकल विभाग, नगर निगम,
भेलूपुर, वाराणसी

पत्रांक-...1301.../ 11/ ज0क0न0नि0

ई-मेल-gmjkvvns@gmail.com

दिनांक-...13.../...02.../2025

सेवा में,

प्रभागीय वनाधिकारी
जिला गंगा समिति,
वाराणसी।

विषय:-मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 नं0 200/2014 एम0सी0 मेहता बनाम
यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया अपने पत्रांक 3144/29-1 दिनांक 03.02.2025 का संदर्भ ग्रहण करने का कष्ट करें। उक्त के क्रम में मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 नं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के अनुपालन में अवगत कराना है कि विभाग में अभिलेख के अनुसार कुल 131137 नग सीवर कनेक्शन हैं।

भवदीय,

पृ.सं...../ 11/ ज0क0न0नि0

दिनांक...../...../2025

प्रतिलिपि-निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. नगर आयुक्त महोदय, नगर निगम, वाराणसी।
2. महाप्रबन्धक महोदय, जलकल विभाग, नगर निगम, वाराणसी।
3. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ0प्र0 जल निगम (ग्रामीण), वाराणसी।
4. अधिशासी अभियन्ता, निर्माण खण्ड-प्रथम, उ0प्र0 जल निगम (नगरीय), वाराणसी।
5. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी।

सचिव

जलकल विभाग, नगर निगम,
वाराणसी